

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-154-2020**

Kashinath Jairam Shetye .... Petitioner  
Versus  
The GCZMA & Others .... Respondents

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Mr. Nigel de Costa Frias, Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for Respondent Nos. 1 and 5.

Mr. Pravin Faldessai, Assistant Solicitor General of India for Respondent No. 7.

**Coram:- M.S. SONAK &  
DAMA SESHADRI NAIDU, JJ.**

**Date:- 25<sup>th</sup> August, 2020**

P.C.:

Heard Mr. Nigel de Costa Frias, the learned Counsel for the petitioner.

2. Issue notice to the respondents, returnable on 14.09.2020.

3. Mr. D. Pangam, the learned Advocate General appears on behalf of respondent nos. 1 and 5 along with Ms. Maria Correia. Mr. Faldessai, the learned Assistant Solicitor General of India appears on behalf of respondent no. 7.

4. Mr. Costa Frias states that copy of the Petition will be served upon the learned Assistant Solicitor General of India latest by tomorrow.

5. The petitioner will have to take steps to serve the remaining respondents. For that purpose, in addition to usual mode of service, private service is permitted.

6. Stand over to 14.09.2020.

**DAMA SESHADRI NAIDU, J.**

**M.S. SONAK, J.**

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